

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 386/TD/2018

Coram:

**Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member**

Date of Order: 2nd of April, 2019

In the matter of

Petition for change of name of trading licensee from JSW Green Energy Limited to JSW Power Trading Company Limited.

And

In the matter of

JSW Power Trading Company Limited.
JSW Center, Bandra Kurla Complex,
Bandra (East), Mumbai 400 051

.....Petitioner

The following were present:

Shri Anurag Agarwal, JPTCL
Shri Suresh Guru, JPTCL

ORDER

This Petition has filed by the JSW Power Trading Company Limited for change of name of the company from 'JSW Green Energy Limited' to 'JSW Power Trading Company Limited' in pursuance to the liberty granted by the Commission in its order dated 1.2.2018 in Petition No. 75/MP/2017.

2. By order dated 25.4.2006 in Petition No. 161/2005, JSW Power Trading Company Limited was granted Category 'F' licence for inter-State trading in electricity in whole of India, except the State of Jammu and Kashmir in accordance with the provisions of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of

Trading licence and other related matters) Regulations, 2004. Consequent to the notification of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading licence and other related matters) Regulations, 2009 (hereinafter referred to as the "Trading Licence Regulations"), as amended vide notification dated 7.6.2010, the licence stands re-categorized as Category I, subject to the terms and conditions contained in the licence.

3. Subsequently, the Petitioner filed the Petition No. 75/MP2017 for approval of transfer of the trading licence held by JSW Power Trading Company Limited to JSW Green Energy Limited and to record the name of the transferee company from 'JSW Green Energy Limited' to 'JSW Power Trading Company Limited' in terms of the Scheme of Arrangement approved by the National Company Law Tribunal vide order dated 9.3.2017. The Commission in its order 1.2.2018 accorded in-principle approval for transfer of the trading licence of JSW Power Trading Company Limited to JSW Green Energy Limited and granted liberty to the Petitioner to approach the Commission for change of name of company after approval from the Registrar of Companies for the same.

4. The Petitioner has submitted that the name of the company has been changed from "JSW Green Energy Limited" to "JSW Power Trading Company Limited" with effect from 19.11.2018. The certificate dated 19.11.2018 issued by the Registrar of Companies, Mumbai has been placed on record under affidavit.

5. We have considered the submission of the Petitioner and perused documents on record. Pursuant to the liberty granted by the Commission in its order dated 1.2.2018 in Petition No. 75/MP/2017, the Petitioner has filed the present Petition for change of name of the company from "JSW Green Energy Limited' to 'JSW Power Trading Company Limited'.

Consequent to issue of certificate by the Registrar of Companies, Mumbai as noted above, we direct that name of the licensee be changed from "JSW Green Energy Limited" to 'JSW Power Trading Company Limited' in the Commission's records.

6. It is, however, clarified that with the change of name of 'JSW Green Energy Limited' to 'JSW Power Trading Company Limited', all financial and other contractual liabilities of JSW Green Energy Limited as a trading licensee shall stand transferred to JSW Power Trading Company Limited. It is further directed that JSW Power Trading Company Limited shall always remain bound by the terms and conditions of trading licence and the provisions of the Trading Licence Regulations.

7. A copy of this order be sent to the Central Government in Ministry of Power, Central Electricity Authority and Power Grid Corporation of India Ltd. (CTU) in terms of sub-section (7) of Section 15 of the Electricity Act, 2003 for their information and record.

8. We direct that necessary endorsement be made on the trading licence with regard to change of name of 'JSW Green Energy Limited' to 'JSW Power Trading Company Limited'. Except the name, there shall be no change in the terms and conditions of the licence.

9. The Petition No. 386/TD/2018 stands disposed of accordingly.

Sd/-
(Dr. M. K. Iyer)
Member

sd/-
(P.K.Pujari)
Chairperson